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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016  
M.A. No. 218/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Mr. Pratik Vira & Ors.  
V/s.  
M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1) Nandini Chitlal, a/w  
Tanya Jaiswal &  
for the petitioner Dipsankar Ghosh  
i/b. M. Humraanwale

(2) Z. Narekwala for Defendant No. 10  
i/b. Hariari and Co.

3. Samir Malik for Respondent no. 1,2,3  
Saumya Sharma for Respondent no. 1,2,3

ORDER

MA No. 218/2017 in CP No. 86/241-244/NCLT/MB/MAH/2016

At request of the parties, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)